

Statement

Ministry of Energy

(Deptt. of Coal)

1. Regional Hospital Ramagundam

Ministry of Railways

2. Lallaguda Hospital
3. Guntakal Hospital
4. Divisional Hospital, Vijayawada
5. Sub-Divisional Hospital, Rayana-puram.
6. Waltair Hospital.

Ministry of Labour

7. E.S.I. Hospital, Adoni
8. E.S.I. Hospital, Sanath-Nagar, Hyderabad
9. E.S.I. Hospital, Strpur Kagaznagar
10. E.S.I. Hospital, Vijayawada
11. E.S.I. Hospital, Visakhapatnam
12. E.S.I. Hospital, Warangal

Ministry of Home Affairs

13. Base Hospital C.R.P.F. Hyderabad

Ministry of Defence

14. Military Hospital, Golekunda.
15. Military Hospital, Secunderabad.
16. I.N.H.S. Kalayani.
17. No. 14, Air Force Hospital, Pindigul.

Foodgrains and sugar allotment to Andhra Pradesh for public distribution system

3154. SHRI RAYAPATI SAMBA SIVA RAO: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantum of foodgrains and sugar allotted to Andhra Pradesh under public distribution system during the current financial year;

(b) whether the Central Government have received any request from the State Government for the enhancement of food-grain quota;

(c) if so, what are the details thereof; and

(d) what action the Central Government have taken thereon?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI M. S. SANJEEVI RAO): (a) A quantity of 10,15,000 tonnes of rice, 2,10,000 tonnes of wheat and 2,36,125 tonnes of sugar has been allotted to the Government of Andhra Pradesh for public distribution system during the period from April, 1983, to January, 1984, in the financial year.

(b) to (d) Yes, Sir. The Government of Andhra Pradesh requested for an additional allotment of 70,000 tonnes of rice besides the normal monthly allocation of 1,29,000 tonnes for October, 1983, and also requested for raising the monthly allocation of rice to 2,00,000 tonnes each for the months of November and December, 1983 from the Central Pool because of the damage caused to the crops by rains and floods and consequential delayed arrival of crops in the market.

Keeping in view the overall tight position of stocks of rice in the Central Pool, easy availability of rice in a surplus State like Andhra Pradesh and supplemental nature of the allocations from the Central Pool, it has not been possible to accede to the request of the State Government. Nevertheless, the State Government has been allotted a quantity of 83,000 tonnes of rice each for November and December, 1983, and January, 1984.

Manufacture of medicine without full solution by M/s. Associated Phanna etc

3155. SHRI RAM BHAGAT PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that M/s. Associated Phanna, MA. Associated Chem., M/s. Associated Traders, Kirti Nagar Delhi, are not manufacturing medicines with full formulation and as a result the medicines of substandard are being despatched to State Governments; and